

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4299
ANSWERED ON 11TH AUGUST, 2016

QUALITY OF CONSTRUCTION WORK ON NHs/ROADs

4299. SHRI SANTOKH SINGH CHAUDHARY:
PROF. SAUGATA ROY:
SHRI ANOOP MISHRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) whether the Government is aware about the land acquisition scam in Jalandhar Chintpurni four laning project, if so, the details thereof along with the details of funds allocated/spent and date of its completion;
- (b) the details of the complaints received by the Government regarding the quality of construction work on National Highways (NHs)/roads of the country during the last three years and the current year along with the action taken thereon, State-wise;
- (c) whether the Government has evolved any mechanism to monitor/inspect the quality of construction work of NHs/roads, if so, the details thereof ; and
- (d) the steps taken by the Government to ensure quality of construction of NHs/roads?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) Yes, Madam. Complaints have been received regarding irregularities in land acquisition under jurisdiction of Competent Authority of Land Acquisition(CALA)-cum -SDM, Hoshiarpur on project of 4-laning of Jalandhar-Hoshiarpur section of Jalandhar-Chintpurni road. Special Investigation Team (SIT) has been constituted by the State Government to enquire the allegations of irregularities. The civil construction works for 4-lanning of Jalandhar-Hoshiarpur road have been awarded on 31.3.2016 and the work is targeted for completion in March, 2018. The details of funds deposited by Regional Officer, Ministry of Road Transport & Highways, Chandigarh for land acquisition and compensation disbursed is as under:

Name of CALA	Fund deposited (Rs. in crores)	Compensation disbursed (Rs. in crores)
CALA Jalandhar-1	179.63	125.00

CALA Hoshiarpur	286.36	140.00
-----------------	--------	--------

(b) A Statement to be laid on the table of the House is annexed.

(c) & (d) National Highways are constructed as per IRC guidelines and Ministry's standard specifications for Roads and Bridge works. Regular testing of construction material and samples are carried out on the site by the Engineers. Whenever there is a defect in the construction, the same is rectified by the contractor within the defects liability period. In addition to Engineer, Ministry has also appointed National Level Project Monitors for inspecting the site and monitoring the quality of roads.

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No.4299 for answer on 11.8.2016 asked by Shri Santosh Singh Chaudhary, Prof. Saugata Roy & Shri Anoop Mishra regarding Quality of Construction work on NHs/Roads

Sr No	State/UT	Name of the Work	NH No.	Type of irregularity/corruption	Action Taken/Remedial Measures by Govt
<u>BORDERS ROAD ORGANISATION</u>					
1	Uttarakhand	Rishikesh-Joshimath-Mana Road	NH-7	(a) The Officers in criminal connivance with contractor abused their position as public servants. Procured and utilized fake testing reports in CA No.SVK-31 of 2009-10. (b) The case was registered by CBI vide their RC No. 0072013A0002 dt 16 Jan 2013.	Charge sheets have been filed by CBI in the Court of Special Judge, anti-corruption, CBI, Dehradun on 30 Sept 2014 against Six Officers & one sub-ordinate Officials.
2	Himachal Pradesh	Hindustan-Tibet road	NH-5	(a) Undue favour to the firms in awarding contracts at exorbitant rates thereby causing huge loss to the Govt exchequer in two contracts of Project Deepak (b) The case was registered by CBI vide their RC No. 0962013A0003 dt 31 Oct 2013.	CBI has filed closure report and recommended for "action as deemed fit" against BRO Officials. Closure report accepted by Special Judge CBI, Shimla. The action to be taken against the officials is under progress.
3	Himachal Pradesh	Hindustan-Tibet road	NH-5	(a) Undue favour to the companies/firms in awarding various contracts at exorbitant rates thereby causing huge pecuniary loss to the Govt exchequer in other two CAs of Project Deepak. (b) The case was registered by CBI vide their RC No. 0962013A0004	CBI has filed closure report and recommended for "action as deemed fit" against BRO Officials. Closure report accepted by Special Judge CBI, Shimla. The action to be taken against the officials is under

Sr No	State/UT	Name of the Work	NH No.	Type of irregularity/corruption	Action Taken/Remedial Measures by Govt
				dt 31 Oct 2012.	progress.
4	Himachal Pradesh	Manali-Sarchu Road	NH-3	Criminal conspiracy & irregularities in four CAs of Project Deepak. (b) The case was registered by CBI vide their RC No. 0962013A0006 dt 23 Dec 2013.	CBI has filed closure report and recommended for "action as deemed fit" against BRO Officials. Closure report accepted by Special Judge CBI, Shimla. The action to be taken against the officials is under progress.
5	Jammu & Kashmir	Upshi-Sarchu Rd Leh-Ladakh	NH-3	(a) Road Work between KM 80-90 Upshi-Sarchu road was allotted to M/s New Jhelum Construction Co. in a highly Irregular manner. (b) The case was registered by CBI vide their RC No. 0962013A0004 dt 31 Oct 2013.	Case closed after conducting a Court of Inquiry and a Censure was issued to one Army officer.
6	Arunachal Pradesh	Trans Arunachal Highway	NH-13	(a) Pecuniary loss to the state amounting to Rs 2.16 Cr by preparing false report for compensation of land required for widening of Trans Arunachal Highways. (b) The case was registered by CBI vide their PE No. 3(A)/2012/CBI, ACB. Srinagar dt 18 Oct 2012.	Prosecution Sanction in respect of two Officers has been issued by the MoD. Action against one Army officer is under progress.
<u>NATIONAL HIGHWAYS AUTHORITY OF INDIA</u>					
1	Odisha	Six lanning of Chandikhol Jagatpur Bhubhneswar Section -f NH – 5 on DBFOT Pattern NHDP Phase-V	NH - 5	CTE Inspection was made.	24 paras of CTE are pending in wants of reply from the Technical Division.

Sr No	State/UT	Name of the Work	NH No.	Type of irregularity/corruption	Action Taken/Remedial Measures by Govt
2	Odisha	Complaint against NHAI officials - Regarding poor quality of four laning of Sambalpur - Baragarh Section of NH-6 in the State of Orissa	NH-6	Complaint regarding poor construction and maintenance.	Additional clarification has sought from the RO, Odisha
3	Odisha	Complaint against Ashok Buildcon work site (N.H.6) of Baragarh District of Odisha.	NH-6	Complaint is of general nature.	Vide Vigilance Division Note dated 27.05.2016 technical division has been requested for furnishing comments.
4	Odisha	Non-compliance of concession agreement between NHAI and SJEPL for six laning of Chandikhole - Jagatpur - Bhubneshwar section of NH-5 from Km 413 to Km 418 and from Km 0.00 to Km 62.00 in the state of Odisha at BOT (Toll) on DBFOT pattern under NHDP Phase-V. Complaint from:- Shri Satish Kumar Biswal.	NH-5	Complaint regarding non reply of RTI and Poor construction.	Note sent to technical division on 27.05.2016 for submitting reply.
5	Odisha	Complaint received from CBI regarding poor construction of the over bridges on NH - 316	NH-316	Complaint of M R Akhand regarding corruption and negligence during the construction of the over bridges on NH – 316.	Letter dated 03.08.2016 has been sent to complainant for confirmation of the complaint.
6	Bihar	Two laning of Muzzafarpur Barauni section of Bihar on DBFOT pattern	NH-28	Complaint regarding poor quality on 26.08.2015	Investigation is under process.
7	Punjab	4-laning of Ludhiana to Talwandi section of NH-95 from km. 92.00 to km. 170.00 in the State of Punjab to be executed on BOT(Toll) basis	NH-95	Complaint made by Shri Iqbal Singh for use of low material in project Ludhiana-Talwandi Use of inferior material in GSB executed in project highway.	Technical division has been requested to take samples from chainage 163+430(RHS) and send to third party test. The report

Sr No	State/UT	Name of the Work	NH No.	Type of irregularity/corruption	Action Taken/Remedial Measures by Govt
		under NHDP Phase-III Project.			of third party is in accordance with specifications. Complaint is under Investigation.
8	Tamil Nadu	Operation and maintenance of Trichy Bypass to Tovarankurichi-Madurai section of NH-45B from km 0/0 to 124/840 on OMT basis in the state of Tamil Nadu	NH-45-B	<p>During surprise inspection in September 2014, it was observed:</p> <ul style="list-style-type: none"> - No cleaning of MCW - Huge Malba in ROW - No kerb painting - Thermoplastic paint faded - Stone pitching not proper - Jungle in ROW area - Blockage of service road - Drains full of malba etc 	RO-Chennai vide letter dt 02.03.2016 reported that most of issues have been complied. Kerb painting and Thermoplastic painting will be done along with overlay of MCW. However some clarification requested from him vide our note dt 21.06.2016.
9	Madhya Pradesh	Source information against PD, PIU Narsinghpur and PIU Sager in the State of Madhya Pradesh for the work under PIU Sager- Widening to 2 lane and strengthening /raising of existing single lane/intermediate lane carriageway from Km130.00 to Km 156.32 and Km 157.50 to Km 188.52 of Sager – Chhatarpur – Camah section of NH-86 Compliance of observation raised by vigilance division, NHAI, HQ New Delhi.	NH- 86	Irregularity in Maintenance.	ATR sought from Technical Division.
10	Karnataka	Complaint on following work was received: Periodic Renewal of stretches	NH-17 (new NH-66),	Bad quality related	Report from RO-Bengaluru was sought; the matter is under process.

Sr No	State/UT	Name of the Work	NH No.	Type of irregularity/corruption	Action Taken/Remedial Measures by Govt
		for length of 11.20 Km from Km. 365.025 to 370.025 on NH-17 (New NH-66) & Km. 338.000 to Km. 344.200 on NH-73 & Routine Maintenance from Km. 358.000 to 375.300 of Nh-17 (New NH-66), Km. 328.000 to Km.345.000 of NH-48 (New NH-73), Km. 743.900 to Km. 745.000 of NH-13,	48 (new NH-73), 13		
11	Karnataka	Complaint on following work was received: Design Engineering Construction Development Finance operation and Maintenance of Bengaluru-Kolar-Mulbagal section from Km 237.000 to Km. 318.000 of NH-4 under NHDP phase-IIIA on BOT basis-Operation and maintenance of Hoskote-K.R Puram stretch of NH-4	NH-4	(i) Non-provision of items/structures as per NHAI provisions and other minor maintenance issues	ATR has been sought from RO-Bengaluru.
12	Karnataka	Surprise inspection on following works was conducted:	i) NH-17, 48	(i) As regards to work at Sr. No i):	(i) Action w.r.t some issues has been taken and compliance report w.r.t same was received.
		i) Widening to 4-lane and strengthening of existing 2-lane carriageway of NH-17 from Surathkal to Nantoor (Km 358.00 to Km 375.30), NH-48 from Padil to B.C. Road (Km 328.00 to Km	ii) NH-17	Bad quality and non-provision of items as per Contract Agreement were observed	As regards to remaining issues, further ATR/comments have been sought from RO-Bengaluru.

Sr No	State/UT	Name of the Work	NH No.	Type of irregularity/corruption	Action Taken/Remedial Measures by Govt
		345.00) and Bypass from Nantoor to Padil (Km 0.00 to Km 3.172) in Karnataka, Contract Package: KR (New Mangalore).			
		ii) Four laning of Kundapur-Surathkal section from Km 283.300 to Km 358.080 (Section -1) and Managalore-Kerala Border Km 375.300 to Km 376.700 (i.e. Nantur circle to Mahaveer circle) and Km 3.700 to Km 17.200 (i.e. Mahaveer circle to Kerala border) (Section-II) of total length 90.08 Km in the State of Karnataka under NHDP Phase-III on BOT (Toll) basis.		(ii) As regards to work at Sr. No. ii), bad quality related issues were observed	(ii) ATR/comments w.r.t work at Sr. ii) has been sought from RO-Bengaluru.
13	Andhra Pradesh	Surprise inspection of work AP-3 Package: Operation and Maintenance of Km 22/300 to km 80/000 of Hyderabad-Bangalore section of NH-7	NH-7	Bad quality related issues, non-provision of items/structures as per CA or technical specification, maintenance of some items/structures not being carried out as per norms and other issues related to maintenance/quality.	Action w.r.t most of the issues was taken and compliance report was furnished by Technical Division. As regards to remaining issues, ATR/comments have been sought from Technical Division.
14	Punjab	Inspection of following work was conducted:- Ludhiana to Jalandhar stretch of Project Highway Panipat-Jalandhar NH-1	NH-1	Bad quality related, non-maintenance as per norms/Technical specification/CA and other issues	ATR has been sought from Technical Division, Haryana
15	Rajasthan	Ladpura-Bhilwara section	NH-758	Poor specification work done for	ATR has been sought from

Sr No	State/UT	Name of the Work	NH No.	Type of irregularity/corruption	Action Taken/Remedial Measures by Govt
16	Rajasthan	Gulabpura - Shahpura section	NH-148D,	strengthening	Tech Div
17	Rajasthan	Jaitaran-Lambia section	NH-458		
18	Rajasthan	work at Udaipur Chittorgarh and ChittorrgarhBhilwara sections	NH-76	Maintenance work is not as per norms of agreement	Under process
19	Rajasthan	Jodhpur to Barmer	NH-112	Irregularities in construction and upgradation work	ATR has been sought from Tech Div
20	Uttrakhand	Mujjafarnagar to Haridwar	NH-58	Poor condition of repair and maintenance	ATR has been sought from Tech Div
21	Uttar Pradesh	Varanasi to Gorakhpur	NH-29	Maintenance work is not as per norms of agreement	ATR has been sought from Tech Div
22	Uttar Pradesh	Urui -Bara	NH-25	Irregularities in maintenance	ATR has been sought from Tech Div
